

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, Agartala, the 6<sup>th</sup> March, 2020**

His Lordship, Hon'ble Mr. Justice Satya Gopal Chattopadhyay has assumed charge of Office of Judge of the High Court of Tripura on the 6<sup>th</sup> day of March, 2020 in the forenoon as per Government of India's Notification No.K.13035/01/2019-US.I dated 04.03.2020 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order

Sd/-

(V. Pandey)

I/C. Registrar General

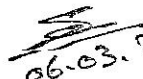
High Court of Tripura, Agartala

Memo No.F. 44(11)-HC/2020/5072-131 Dated, Agartala, the 6<sup>th</sup> March, 2020

**Copy to: -**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi with reference to Notification No.K.13035/01/2019-US.I dated 04.03.2020.
3. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
4. The Secretary to the Hon'ble Judges, High Court of Tripura, Agartala
5. The Chief Secretary to the Government of Tripura, Agartala.
6. The Secretary to the Governor of Tripura, Agartala.
7. The Registrar General, High Court of \_\_\_\_\_
8. The Secretary to the Chief Minister, Tripura, Agartala.
9. The Secretary, Tripura High Court Bar Association, Agartala.
10. The Secretary, Tripura Bar Association, Agartala.
11. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.13035/01/2019-US.I dated 04.03.2020. He is requested to issue a pay slip in favour of Hon'ble Mr. Justice Satya Gopal Chattopadhyay, Judge, High Court of Tripura immediately.

12. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa/ South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura.
13. The Director, National Judicial Academy, Bhopal, M.P
14. The Director, Tripura Judicial Academy, Agartala.
15. The Registrar (Vigilance), High Court of Tripura, Agartala.
16. The Registrar (Judicial), High Court of Tripura, Agartala.
17. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
18. The Registrar (Admn), High Court of Tripura, Agartala.
19. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District
20. The Joint Registrar, High Court of Tripura, Agartala.
21. **The Chief Judicial Magistrate-cum-Civil Judge (Sr.Division)**, Unakoti Judicial District, Kailashahar/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala / South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Dhalai Judicial District, Ambassa
22. All Deputy Registrars, High Court of Tripura, Agartala.
23. The Chief Librarian, High Court of Tripura, Agartala.
24. The Sr: Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K.13035/01/2019-US.I dated 04.03.2020.
25. All Assistant Registrars, High Court of Tripura, Agartala.
26. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
27. The Superintendent (Estt./Acctt.), High Court of Tripura, Agartala with a copy of Notification No.K.13035/01/2019-US.I dated 04.03.2020.
28. Concerned File(s).

  
06-03-2020

I/C. Registrar General  
High Court of Tripura  
Agartala